

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:142
ANSWERED ON:23.02.2010
JOINT OPERATION IN LALGARH
De Dr. Ratna;Panda Shri Prabodh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a joint operation by paramilitary forces alongwith State police forces is being conducted in the Lalgarh area of West Bengal against the Maoists;
- (b) if so, the details thereof;
- (c) whether the Government has set up any monitoring authority to keep a tab on the situation;
- (d) if so, the details thereof;
- (e) the total number of people killed by the Maoists and the number of police personnel killed in action in the area;
- (f) whether the Government has formulated any package for those persons killed by the Maoists; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): State Government deal with the various issues related to naxal activities in the State. The Central Government has supplemented their efforts by providing five Battalions of Central Paramilitary Forces and six CoBRA (Commando Battalion for Resolute Action) Teams, sanction of India Reserve (IR) battalions, modernization and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Force (MPF Scheme), re-imbursement of security-related expenditure under the Security Related Expenditure (SRE) scheme, sharing of Intelligence, facilitating inter-State coordination, assistance in community policing and civil actions and assistance in development works through different Central Ministries.

(e): In 2009, the number of people killed by Maoist in Lalgarh and adjacent area was 128 including 8 security personnel. During the current year (February 16) so far, 42 persons including 25 policemen have been killed.

(f) & (g): Under the Central Scheme of assistance to victims of Terrorist/communal/Naxal violence Rs. 3 lakh is given to families of victims of naxal violence. In addition to this there is a provision of Rs. 1 lakh to them for the districts covered under SRE Scheme.